

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 49 of 2014 &
IA No. 85 of 2014**

Dated : 11th February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Indian wind Turbine Manufacturers Association ... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Gupta
Mr. Kumar Mihir

Counsel for the Respondent(s): Ms. Swapna Seshadri for R.2 to 6

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 85 of 2014 (Appl. for stay). Ms. Swapna Seshadri takes notice on behalf of Respondent Nos. 2 to 6. Notice be issued to the other Respondents returnable on 26.02.2014. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the matter on **26.02.2014** along with Appeal no. 11 of 2014.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**